

List of cases instituted on or after 1st August 2018 where Case Management Hearing was held during the month of FEBUARY-2020

Sr. No.	Court	District	Case No.	Petitioner Name Respondent Name	VS Advocate	Date of Registration	Date of Management Hearing	Case
1	Ms. Pinki, District Judge, Commercial Court-01	CENTRAL	CS 424/20 (COMM)	PUNJAB NATIONAL BANK VS. UNION BANK OF INDIA	MS. RAMA ARORA	26.04.2016	03.02.2020	
			CS 14599/16 (COMM)	ICICI BANK VS. MOHD. SHAMSHAD	MS. CHETNA BHALLA	19.04.2016	06.02.2020	
			CS 620893/16 (COMM)	YADVANSAH KUMAR VS. NIDHI JUNEJA	MS. STUTI GUPTA	25.11.2016	04.02.2020	
			CS 2511/17 (COMM)	IRC INDIA LTD. VS. JINDAL DRUG PVT. LTD.	MR. PULKIT LUTHRA	17.07.2017	10.02.2020	
			CS 2922/19 (COMM)	SHOBHA RANI SINGHAL VS. PUNJAB NATIONAL BANK	SH. ROHIT GOEL	10.12.2019	11.02.2020	
			CS 534/20 (COMM)	NIKE INNOVATE VS. KRIPENDRA	MS. AASTHA SHARMA	05.06.2017	14.02.2020	
2	Sh. Rajneesh Kumar Gupta, District Judge, Commercial Court-02	CENTRAL	CSDJ 620835/2016	BANSAL TEXTILES Vs CHIRAG VARSHNEY	SHAILENDRA KUMAR ADV	21-11-2016	07-02-2020	
			CSDJ 620836/2016	BANSAL TEXTILES Vs CHIRAG VARSHNEY	SHAILENDRA KUMAR ADV	21-11-2016	07-02-2020	
			CS 833/2019 COMM	M/S SHRI HARI ELECTRICALS Vs M/S ULTRACAB INDIAN LTD	ABHISHEK KAUSHIK	30-05-2019	18-02-2020	
			CS 180/2019 COMM	ANR. Vs KUSHAAGR INTERNATIONAL AND ANR.	VAIBHAV MASSEY	07-02-2019	29-02-2020	
3	Sh. Mahesh Chandra Gupta, District Judge, Commercial Court-03	CENTRAL	NIL					
4	Ms Nisha Saxena, District Judge, Commercial Court-04	CENTRAL	NIL					
5	Sh. Ashwani Kr. Sarpal, District Judge, Commercial Court-05	CENTRAL	132/2019	M/S KAURNA ABHUSHAN V/S ACHAL KEDIA P LTD	Y.K.RAJPUT ADV FOR PETITIONER AND SH D.P.SI	19.01.2019	03.02.2020	
6	Sh. Manmohan Sharma, District Judge, Commercial Court-06	CENTRAL	NIL					
7	MS. ANJU BAJAJ CHANDNA, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI	CS 455/2019 (COMM)	BURBERRY LTD. VERSUS ASHOK KUMAR	MS. SHASHI OJHA	23/12/16	03/02/20	
8	SH. GURVINDER PAL SINGH, DISTRICT JUDGE, COMMERCIAL COURT-02	NEW DELHI	NIL					
9	SH. NARINDER KUMAR, DISTRICT JUDGE, COMMERCIAL COURT-03	NEW DELHI	NIL					
10	Sh. Laxmi Kant Gaur, Id, District Judge (Commercial Court),	North-East	NIL					
11	Sh. Vinod Kumar, Ld. DJ (C.C.)	N/W	NIL					
12	Ms. Seema Maini	North	NIL					
13	MS. NIVEDITA ANIL SHARMA	Shahdara	NIL					
14	SH. HARISH DUDANI, DJ (COMMERCIAL)	SOUTH WEST	CS 50/2019 COMM.	M/S EDSON ENTERPRISES VS SUSHIL JINDAL	SANJIV KAMRA	12.04.2019	04.02.2020	
			CS 78/2019 COMM.	NARESH CHAWLA VS VICHITRA PRESTRESSED CONCRETE UDYOG PVT.	ANKUSH TYAGI	25.05.2019	14.02.2020	
15	SH. RAJ KUMAR CHAUHAN, LD. DISTRICT JUDGE (COMMERCIAL-COURT), SOUTH-EAST, SAKET COURT	SOUTH-EAST	NIL					
16	MS. RAJ RANI MITRA, DISTRICT JUDGE (COMM-02), SOUTH EAST DISTRICT, SAKET COURTS, NEW DELHI	SOUTH-EAST	NIL					
17	SH. RAMESH KUMAR-IL, DISTRICT JUDGE (COMMERCIAL COURT)-01	SOUTH	NIL					
18	SH. VINAY KUMAR KHANNA, DISTRICT JUDGE (COMMERCIAL COURT)-02	SOUTH	NIL					
19	Vacant Court, DJ (Commercial Court)-01	West	NIL					
20	Sh. Gurdeep Singh, DJ (Commercial Court)-02	West	NIL					

21	SH.SANJAY SHARMA-I, DISTRICT JDUGE(COMMERCIAL)	EAST	NIL
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